

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)**

(CAA)-290/(PB)/2007

In the matter of :

**Lakra Fabrics (P) Limited with M/s. Lakra  
Industries Limited**

..PETITIONER

**SECTION :**

**Under Section 230-232**

Order delivered on 09.11.2017

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**DEEPA KRISHAN**

**Hon'ble Member (Technical)**

**For the Petitioner**

: -

**For the Respondent**

: -

**For the RD (N)**

: Mr. Manish Raj, Co. Prosecutor

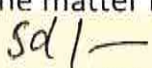
**For the OL**

: Ms. Niyati Chanana, Advocate

**ORDER**

Learned Counsel for the petitioner is present and seeks a short adjournment for hearing.

Let the matter be posted on 28.11.2017.

  
(DEEPA KRISHAN )  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
09.11.2017